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Title: Need to frame new guidelines for recruitment to regular D category vacancies in Government, Semi-Government and Public Sector Undertakings.

SHRIMATI RAKSHATAI KHADSE (RAVER) : Students specially from rural areas and small town area prefer to take the skill training through ITI which is a short duration course. It has been observed that in various Government, Semi Government and Public Sector Undertaking such as ordnance factory, railways etc., there is a regular practice to engage the ITI trained apprentice under the Apprentice act. Students prefer this route of apprenticeship to get early jobs and that too in a Government organisation. Recently some irregularities were detected in appointments at OLF Dehradun. In the recent past at ordnance factory Varangaon where some unknown culprits published the notification of recruitment and conducted written and practical examinations on the same line as the regular Government recruitment drive and even displayed the final selection list for 67 semi skilled industrial workers at the Gate. Almost every Ordnance Factory and such Government organisations has the history for the irregularities and wrong practices in recruitments specially under apprentice act and regular category D vacancies. I request the Minister concerned to lay down new guidelines to remove these lacunas and irregularities which lead to malpractice in the recruitment drives for regular category D vacancies. Moreover for apprentices and Category D recruitment, the local area candidates should be preferred for recruitment.